

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH JODHPUR

25
8

ORDER SHEET

APPLICATION NO. _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal O.A. No. 539/95.
	<p><u>Roop Shanker vs. U.O.I. & Ors.</u></p> <p><u>4.1.96.</u></p> <p>Mr. J.K.Kaushik, Counsel for the applicant.</p> <p>Mr. R.K.Soni, Counsel for the respondents No.1 to 5.</p> <p><u>O R D E R</u></p> <p>(Hon'ble Mr. N.K.Verma, Member (A))</p> <p>...</p> <p>Heard Shri Kaushik.</p> <p>After certain arguments, Shri Kaushik prayed for withdrawal of the O.A. as he desires to avail departmental remedy. Prayer granted. O.A. stands disposed of accordingly.</p> <p>The interim order granted earlier is vacated forthwith.</p> <p><i>N.K.Verma</i> (N.K.Verma) Member (A)</p> <p><i>R.WM</i> <i>RW</i> <i>10/11</i></p> <p><i>R/sgy</i> <i>on 10/11/96</i> <i>SGY</i></p>